

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P. 3983/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.02.2021**

NAME OF THE PARTIES: Darshan Manoharlal Bhoot

V/s

Deegee Infracon Pvt Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing (VC).

Ms. Labdhi shah, counsel for the petitioner is present. None appeared for the respondent. Petitioner is directed to serve one more notice on the other side clearly intimating the next date of hearing and file service affidavit at least two days before the next date of hearing. List this matter on 27.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)